

FORM A  
**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF STARENT NETWORKS INDIA SALES AND SERVICES PRIVATE LIMITED**

|    |                                                                                          |                                                                                                                                                                                                                                                                               |
|----|------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | NAME OF THE CORPORATE PERSON                                                             | STARENT NETWORKS INDIA SALES AND SERVICES PRIVATE LIMITED                                                                                                                                                                                                                     |
| 2. | DATE OF INCORPORATION OF CORPORATE PERSON                                                | 24 <sup>TH</sup> FEBRUARY 2009                                                                                                                                                                                                                                                |
| 3. | AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED                      | REGISTRAR OF COMPANIES, MUMBAI                                                                                                                                                                                                                                                |
| 4. | CORPORATE IDENTITY NUMBER OF CORPORATE PERSON                                            | U51909MH2009FTC198976                                                                                                                                                                                                                                                         |
| 5. | ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON       | Unit A 602, 6th Floor, One BKC, C-66, G Block, Bandra Kurla Complex, Bandra East, Mumbai City, Mumbai-400051, Maharashtra, India.                                                                                                                                             |
| 6. | LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON                                        | 12 <sup>TH</sup> MARCH 2024                                                                                                                                                                                                                                                   |
| 7. | NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR | Name: VASUDEVAN GOPU<br>Address: 18/30, RAMANI STREET, K.K. PUDUR, SAIBABA COLONY, COIMBATORE - 641038, TAMILNADU, INDIA.<br>Email: vasudevangopu.ip@gmail.com; vasudevanacs@gmail.com<br>Telephone No: 0422-4347063<br>Registration No: IBBI/IPA-002/IP-N00291/2017-18/10849 |
| 8. | LAST DATE FOR SUBMISSION OF CLAIMS                                                       | 11 <sup>TH</sup> APRIL 2024                                                                                                                                                                                                                                                   |

Notice is hereby given that STARENT NETWORKS INDIA SALES AND SERVICES PRIVATE LIMITED has commenced voluntary liquidation on 12<sup>th</sup> March 2024.

The stakeholders of STARENT NETWORKS INDIA SALES AND SERVICES PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 11<sup>TH</sup> APRIL 2024 to the liquidator at the address mentioned against item No.7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 14-03-2024

Place: Coimbatore



Vasudevan Gopu

Liquidator of STARENT NETWORKS INDIA SALES AND SERVICES PRIVATE LIMITED  
IP Reg No: IBBI/IPA-002/IP-N00291/2017-18/10849